

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 132
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd

Vs.

Jyoti Builtech Pvt Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the RP :

For Ex-Directors :

Mr. Lav Kumar Agarwal, Mr. Gursat Singh
Adv. Mr. Vikky Dang, Adv. For R-1

Mr. Vinod Chaurasia, Mr. Nalin Kaushik
Advocates.

Mr. Rahul Ahuja, Adv.

ORDER

List on 19.03.2020.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)